

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1053  
ANSWERED ON:28.07.2003  
CORRUPTION IN ICAR  
SADASHIVRAO DADOBA MANDLIK

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether some officers whose names have been displayed on CVC website for major penalty due to their involvement in corruption have been working in Indian Council of Agricultural Research (ICAR) and that is too on sensitive areas;
- (b) if so, the details and reasons therefor;
- (c) whether the staff side HQJSC has represented against such irregular appointment and postings; and
- (d) if so, the action taken or proposed to be taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a) No, Sir. The list of the CVC containing the names of the officers against whom major penalty action has been taken, does not contain any names of the ICAR officers.
- (b) Question does not arise.
- (c) The representations made by HQJSC have been examined and found to be without any basis.
- (d) Question does not arise.